

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/734(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	MITCON CONSULTANCY & ENGINEERING SERVICES LIMITED VS KUSHAL POLYSACKS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr.Amit Sankar Bagchi, Adv.] For Operational Creditor
Ms.Sayoni Chowdhury,Adv.]

Mr.Sujit Banerjee, Adv.] For Corporate Debtor
Mr.Nilay Sengupta, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing for the Operational Creditor is stated to be busy in Hon'ble High Court, matter is adjourned to **22/12/2022** for hearing.

**Balraj Joshi
Member (Technical)**

**RohitKapoor
Member (Judicial)**